

Ministry in regard to the Sanjay Sagar (Bank river) Project and Mogha Dam Irrigation Project pending with Union Government; and

(b) if so, the time by which these projects are likely to be accorded approval?

THE MINISTER OF ENVIRONMENT & FORESTS (SHRI Z.R. ANSARI): (a) and (b). No proposal called Sanjay Sagar (Bank River) project has been referred to this Ministry so far. However, a proposal entitled Sanjay Sagar (Bah) project was referred to this Ministry and was rejected in May, 1988 and the additional details sought from the State authorities in January, 1989 regarding Catchment Area Treatment, Compensatory Afforestation, Rehabilitation and Command Area Development have not yet been furnished.

The Mogha Dam Project was rejected in January, 1989 due to non-availability of the Action Plans on Rehabilitation and Catchment Area Treatment which have still not been furnished.

[English]

Report of Wage Boards for Working Journalists and Non-Journalists Newspaper Employees

*611. SHRI SHANTILAL PATEL
SHRI G.S. BASAVARAJU:

Will the Minister of LABOUR be pleased to state:

(a) whether the Wage Boards for Working Journalists and Non-Journalist Newspaper Employees have submitted their reports to Government;

(b) if so, the broad details of the recommendations made by the Wage Boards; and

(c) by what time the recommendations of the Wage Board are likely to be implemented?

THE MINISTER OF LABOUR (SHRI BINDESHWARI DUBEY): (a) No, Sir.

(b) and (c). Do not arise.

Effluent Treatment Facilities in Industries

*612. SHRI MULLAPPALLY RAMACHANDRAN: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the industries located along the banks of Ganga river were directed to install effluent treatment facilities last year;

(b) if so, whether all these industries have introduced the effluent treatment facilities; and

(c) if not, the particulars of the defaulting industries?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI Z.R. ANSARI): (a) During the last year, i.e. 1988, the Ministry issued notices for direction of closure under the Environment (Protection) Act, 1986 to 25 industries situated along the bank of the Ganga, as they were not meeting the prescribed effluent standards. On examination of each case on merit, final directions for closure of the units were confirmed in seven cases. In the balance eighteen cases, directions were given for installation of effluent treatment plants within a given time frame, failing which they were to close down the units.

(b) and (c). None of the seven units against which closure directions were issued has yet provided effluent treatment facilities.

Of the six cases in which stipulated time frame has expired, one unit has put up the effluent treatment plant; the five units which have not yet set up the effluent treatment plants are

- (1) Panki Thermal power House, Kanpur, U.P.,
- (2) Nandganj Sihori Sugar Mill, Ghazipur, U.P.
- (3) Cossipore Gun and Shall Factory, Cossipore, West Bengal,
- (4) Kesoram Rayon, Nayasaria, West Bengal and (5) Supreme Paper Mills, Nadia, West Bengal.

In case of the remaining twelve units, the stipulated time has not yet expired.

Letter of Intent for New Vanaspati Units

*613. SHRI CHINTAMANI JENA: Will

the Minister of Food Civil Supplies be pleased to state:

(a) the number of vanaspati manufacturing units in the country, State-wise;

(b) the number out of them which are in the public sector, private sector and co-operative sector;

(c) whether Government are considering to review the policy regarding grant of letter of intent for establishing new vanaspati units in the country; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI SUKH RAM): (a) to (d). The number of Vanaspati manufacturing units in the country at present State-wise are as under:—

Sl. No.	Name of State /UT	No of Units.
1	2	3
1.	Haryana	4
2.	Himachal Pradesh	2
3.	Jammu & Kashmir	3
4.	Punjab	10
5.	Rajasthan	7
6.	Uttar Pradesh	15
7.	Chandigarh	—
8.	Delhi	2
9.	Andhra Pradesh	6